

From

The Principal District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
Delhi High Court,  
New Delhi.

No. F.5(1)/2025/ 1699

Dated, Delhi the \_\_\_\_\_

Sub : Regarding direct recruitment to Delhi Higher Judicial Service.

Sir,

With reference to letter No. 5189/D-2/Gaz/DHC/2025 dated 15.09.2025, and in continuation to office letter no. F.5(1)/2025/ 1658 dated 17.09.2025 on the subject cited above, it is informed that Sh. Ranjeet Singh, newly appointed Officer of Delhi Higher Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, along with joining report are enclosed herewith .

Yours faithfully,

(Virender Kumar Bansal)

Principal District & Sessions Judge (HQs),  
Delhi

Encl. As above

F.5(1)/2025/ 71689-711

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officer.
3. The Account officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs),  
Delhi